

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 437/6/1/INST/ECI/FUNCT/MCC/2024

Dated: 20th March, 2024

To

1. The Cabinet Secretary,
Government of India,
Rashtrapati Bhawan,
New Delhi.
2. The Chief Secretaries of all States and
Chief Secretaries/Administrators of Union Territories
3. The Chief Electoral Officers of
all States and Union Territories.


Subject: Immediate action to be taken for enforcement of Model Code of Conduct after announcement of General Elections to House of the People (Lok Sabha), 2024 and State Legislative Assemblies in the States of Andhra Pradesh, Arunachal Pradesh, Odisha and Sikkim and certain bye-elections- regarding.

Sir/Madam,

I am directed to refer to the Commission's letter of even number dated 16.03.2024, regarding immediate action to be taken on enforcement of Model Code of Conduct, whereby it was directed to ensure strict compliance of its instruction regarding removal of defacement from Government, public and private property. All unauthorised political advertisements, in the form of wall writings/posters/papers or defacement in any other form, cutouts/hoardings, banner flags etc. were ordered to be removed in a time bound manner from public spaces like Railway Stations, Bus Stands, Airports, Railway Bridges, Roadways, Government Buses, Electric/Telephone poles, Municipal/Local Bodies' building etc. and a strict compliance in this was to be ensured.

2. The Commission has been receiving complaints from various quarters alleging that unauthorised political advertisements are still being displayed in many places across the country.
3. The Commission has taken a serious note of the non-compliance/partial-compliance of its instructions and hereby directs all State/UT Governments to immediately remove all unauthorised political advertisements and ensure full compliance of its aforesaid instructions.
4. A compliance report in this regard must be furnished to the Commission till 5:00 PM on 21.03.2024.

Yours faithfully,


(NARENDRA N BUTOLIA)
SR. PRINCIPAL SECRETARY